

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2084

ANSWERED ON:03.08.2001

REMOVAL OF EXPORT RESTRICTIONS ON AGRICULTURAL PRODUCTS

ASHOK NAMDEORAO MOHOL;KAMBALAPADU E. KRISHNAMURTHY;RAMSHETH THAKUR;Y.S. VIVEKANANDA REDDY

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government have decided to lift the restrictions on export of some agricultural products including wheat, onions and pulses in the wake of dismantling of quantitative restrictions on imports;
- (b) if so, the details thereof alongwith the names of such products;
- (c) whether a decision to remove export restrictions has already been taken in principle by his Ministry; and
- (d) if so, the time by which said restrictions are likely to be lifted?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI DIGVIJAY SINGH)

(a) to (d) : The Government has been following a consistent policy of liberalization of trade and removal of restrictions on export and import items since 1991. The Government has already removed quantitative restrictions on export of sugar. Wheat products have also been allowed for export without any quantitative ceilings for the current year, 2001-2002. However, in respect of other agricultural items, Government has not taken any decision so far for removing existing restrictions on export thereof.